

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

Dated: the 29<sup>th</sup> April, 2026

No. 383 A : Hon'ble the Chief Justice has been pleased to post **Ms. Anjali Kumari**, J.M.1<sup>st</sup> Class -cum- Addl. Civil Judge (Jr. Division), Banka as O.S.D., Patna High Court, Patna (to be attached with Joint Registrar (Judicial), Patna High Court, Patna) with effect from the date she assumes charge of her office.

By order of the High Court,

Sd/- S.G. Mishra

Registrar General

Memo No. 40469 - 40489 /A. D. Apptt., Patna, the 29<sup>th</sup> April, 2026

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, finance Department, Govt. of Bihar, Patna/ Registrar (Establishment), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna/Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna, / Director, Bihar Judicial Academy, Gaighat, Patna / The Principal District and Sessions Judge, Banka/ Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. Statistical Section, Patna High Court, Patna/ S.O. A.D. Misc. Section, Patna High Court, Patna / S.O. Vigilance Cell, Patna High Court, Patna / S.O. Legal Cell, Patna High Court, Patna / S.O. Judicial Officers Service Record Room, Patna High Court, Patna / S.O. A.D. (General), Patna High Court, Patna/ S.O. A.D. (Establishment), Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

**(The officer is directed to make over charge of her present assignment immediately so as to join her new assignment soon thereafter.)**

**(-) For Ms. Anjali Kumari only**

By order of the High Court,



Registrar General